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**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 23.10.2017.

PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**
2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**

| C.P. No. or C.A. No. | T.P. No. | Purpose | Section | Name of the Parties M/s. / Mr. |
|-------------------------|----------|------------------------------------------------------------------------------------|--------------------|---------------------------------------------------------------|
| CP 21/15 | TP 10/17 | For compliance of office objections raised by registry in Form-5 | 433(e) / 433(f) | M.A. Joseph, Cochin Vs Coral Shelters & Builders Pvt. Ltd. |

SL. NAME (IN CAPITAL) SIGNATURE
NO. & PHONE NUMBER REPRESENTATION TO WHOM

Counsel for petitioner is present. He again requested time to comply the objections.
List it on 09.11.2017.


MEMBER (J)


MEMBER (T)